

I/2672/2022

भारतीय खाद्य सुरक्षा और मानक प्राधिकरण
(खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक सांविधिक प्राधिकरण)
मानव संसाधन प्रभाग
एफडीए भवन, कोटला रोड, नई दिल्ली - 110002

11, अप्रैल, 2022

Office Order No./ कार्यालय आदेश सं. 122/2022

Subject: Partial Modification in office order no. 11/2022 dated 18th January, 2022-reg.

In partial modification to the office order 11/2022 dated 18th January, 2022, declaring CPIOs and Appellate Authorities, following changes/ modification in serial no. 10 of the table has been decided with the approval of the competent authority: -

S.No	Division	Subject Matter	CPIO	Appellate Authority
10 (a)	Regulatory Compliance	Licensing Unit	Sh. Akhilesh Gupta, Assistant Director	Sh. Anil Mehta, Director
10 (b)	Division	Enforcement Unit	Sh. Jitendra, Assistant Director	Sh Vikas Talwar, Deputy Director
10 (c)		Consumer Grievance Unit	Ms. Vinita Verma, Assistant Director	Sh Vikas Talwar, Deputy Director

2. Other contents of the Office Order no. 11/2022 dated 18th January, 2022 shall remain unchanged.

Digitally Signed by Praful
Ranjan
Date: 11-04-2022 17:58:05
Reason: Approved

(Praful Ranjan)
Deputy Director

To:-

1. All Officers/Officials/Staffs of FSSAI HQ.
2. ED(HR)/DD(HR) of FSSAI HQ.
3. Sr. PS to Office of CEO/ PS to Office of CP
4. All Directors/Heads of FSSAI HQ.
5. All Directors (Regions/Labs) of FSSAI for further necessary action under intimation to this office.
6. Director (GA), FSSAI, HQ...for necessary action.
7. IT Division – for uploading on website.